

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati, 22<sup>nd</sup> October, 2024

**No.HC.VII-11/2024/10430/A####** In partial modification of this Registry's earlier notification No. **No.HC-VII-11/2024/10264/A** dated **05-10-2024**, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers to participate in the "***Refresher Programme on Cyber laws & Appreciation & Handling of Digital Evidence (ECT\_14\_2024)***" on **09-11-2024** instead of **26-10-2024** from **10:00 A.M. to 05:00 P.M.** at Judicial Academy, Assam.

Sl. No.	Name of the Officer	Designation and Place of Posting
<b>ASSAM</b>		
1.	Shri Yusuf Azaz	Addl. District & Sessions Judge, Barpeta
2.	Shri Kumud Chandra Boro	Addl. District & Sessions Judge (FTC), Biswanth
3.	Shri Bhupen Kr Nath	Addl. District & Sessions Judge, Abhayapuri, Bongaigaon
4.	Sri. Narayan Upadhyaya	Addl. District & Sessions Judge, FTC, Cachar
5.	Sri. Narayan Kuri	Addl. District & Sessions Judge, Cachar
6.	Sri Nuruddin Ahmed	Addl. District & Sessions Judge No. 3, Cachar
7.	Shri Rupak Rajak	Addl. District and Sessions Judge, Chirang
8.	Shri Abdul Kader	Addl. District and Sessions Judge, Bijni
9.	Smti Alhaj Sabeena Mazumdar	Addl. District and Sessions Judge (FTC), Darrang
10.	Shri Syed Burhanur Rahman	Addl. District & Sessions Judge, Dhubri
11.	Smti Farhana Sultana	Addl. District & Sessions Judge, Bilasipara
12.	Smti Rini Bharali	Addl. Sessions Judge Cum Special Judge, (POCSO), Dhubri
13.	Shri Vijay Kumar Singh	Addl. District and Sessions Judge (FTC), Dibrugarh
14.	Sri Mridul Kumar Saikia	Addl. District and Sessions Judge, Dibrugarh
15.	Shri Rajesh Kumar Todi	Addl. District and Sessions Judge, Goalpara

16.	Sri Nur Muhammad Abdullah Ahmed	Addl. District & Sessions Judge, Golaghat
17.	Smti Bipaakkhi Borthakur	Addl. Sessions Judge cum Special Judge (POCSO), Golaghat
18.	Md. Mahmud Hussain Barbhuiya	Addl. District & Sessions Judge, Hailakandi
19.	Smti. Ranjita Agarwalla	Addl. District and Sessions Judge , Jorhat
20.	Shri Sushil Kumar Kabra	Addl. District & Sessions Judge No. 2, Kamrup (M)
21.	Shri Nishanta Goswami	Addl. District & Sessions Judge(FTC) No. 3, Kamrup (M)
22.	Smti. Dimple Boro	Addl. District & Sessions Judge No. 5, Kamrup (M)
23.	Smti Mamta Bhadani	Addl. Sessions Judge -cum- Special Judge, POCSO
24.	Smti Tasfia Hussain	Addl. Sessions Judge-cum- Special Judge POCSO, Kamrup
25.	Shri Mukul Chetia	Addl. District & Sessions Judge, Rangia
26.	Shri Abhijeet Kumar Baruah	Addl. District & Sessions Judge, Kamrup
27.	Smti Tripti Ari	Addl. District & Sessions Judge, Karimganj
28.	Smti. Gitali Rabha	Addl. District & Sessions Judge, Karbi Anglong
29.	Shri Joydev Koch	Addl. District & Sessions Judge, FTC, Kokrajhar
30.	Smti. Manju Bordoloi	Addl. Sess. Judge -cum- Special Judge (POCSO), Lakhimpur
31.	Dr. Taznara Khan	Addl. District & Sessions Judge, FTC, Lakhimpur
32.	Smti. Nazmee Ayysha Ahmed	Addl. Sessions Judge cum Special Judge, POCSO, Morigaon
33.	Sri Anurag Jintoo Borah	Addl. District & Sessions Judge No. 1, Nagaon
34.	Smti. Ipshita Borthakur	Addl. Sessions Judge cum Special Judge, POCSO, Nagaon
35.	Sri Nilkamal Das	Addl. District & Sessions Judge No.2, Nagaon
36.	Smti. Mili Hussain	Addl. District & Sessions Judge No.3, Nagaon
37.	Sri Chaturjya Prasad Talukdar	Addl. District & Sessions Judge (FTC), Nagaon
38.	Smti Monmee Sarma	Addl. District and Sessions Judge, Nalbari
39.	Shri Debashish Saikia	Addl. District & Sessions Judge(FTC), Sivasagar
40.	Smti Jyotshna Das	Addl. Sessions Judge cum Special Judge, POCSO, Sivasagar

41.	Shri Abdul Mazid Md. Mahiuddin	Addl. District and Sessions Judge, FTC, Sonitpur
42.	Shri Anil Kumar Basfor	Addl. District & Sessions Judge (FTC) No.1, Margherita
43.	Smti Chitra Rani Saikia	Addl. Sessions Judge-cum-Special Judge, POCSO, Tinsukia
44.	Shri Jayanta Kumar Das	Addl. Sessions Judge (FTC) No.2, Tinsukia
<b>NAGALAND</b>		
45.	Shri Neiko Akami	District and Sessions Judge, Phek
46.	Smti Tucuno Vamuzo	District and Sessions Judge, Mon
47.	Shri Phuleto Yeptho	District & Sessions Judge, Zunheboto
<b>MIZORAM</b>		
48.	Shri R. Vanlalena	Addl. District & Sessions Judge, Kolasib
49.	Smti R. Lalduhawmi	Addl. District & Sessions Judge, Aizawl
50.	Smti Sylvie Zomuanpui Ralte	Addl. District and Sessions Judge, Aizawl
51.	Shri Lalngaih mawia Zote	Addl. District and Sessions Judge, Fast Track Court, Siaha
52.	Shri Vincent Lalrokima	Addl. District & Sessions Judge, Champhai
<b>ARUNACHAL PRADESH</b>		
53.	Smti Jaweplu Chai	District and Sessions Judge, Yupia, Papumpare District
54.	Shri Ito Basar	District and Sessions Judge, Khonsa, Tirap District
55.	Shri Gote Mega	District and Sessions Judge, Ziro, Lower Subansiri District
56.	Shri Tageng Padoh	District and Sessions Judge, Pasighat, East Siang District
57.	Shri Hirendra Kashyap	District and Sessions Judge, Bomdila, West Kameng District
58.	Shri Tage Halley	District and Sessions Judge, Tezu Lohit District

(THE LIST OF OFFICERS HEREIN ABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

By Order,  
Sd/- S. Dhar  
**REGISTRAR (JUDICIAL)**

**Memo No.HC-VII-11/2024/10431-10444/A**

**Dated 22-10-2024**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.

2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period &(b) they will be entitled T.A. & D.A. as admissible under the Rules]***

4. The Principal Accountant General (A&E), Arunachal Pradesh, Itanagar/ Nagaland, Kohima/ Mizoram, Aizawl for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules]***

5. The Registrar (Admin./Vigilance/Esstt. i/c), Gauhati High Court, Guwahati
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia

***He/She is requested to inform the concerned Judicial Officers from his/her State about this notification.***

8. The District & Sessions Judge, Barpeta / Bongaigaon / Biswanath / Cachar / Chirang / Darrang / Dhubri / Dibrugarh / Goalpara / Golaghat / Hailakandi / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia

***(He/She is requested to inform to all concerned about the notification).***

9. The District & Sessions Judge, Phek / Mon / Zunheboto
10. The District & Sessions Judge, Aizawl / Lunglei / Champhai

***(He/She is requested to inform to all concerned about the notification).***

11. The District & Sessions Judge,  
Tirap / East Siang / Lower Subansiri / Papum Pare / West Kameng / Lohit
12. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

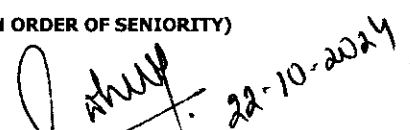
13. The nominated Judicial Officers.
  - a. The nominated Judicial Officers ***willing to avail accommodation are to intimate their travel itinerary***, in writing in the format given below, to the Judicial Academy, Assam by email at [judicialacademyassam@gmail.com](mailto:judicialacademyassam@gmail.com) on or before **04-11-2024** to enable the Academy to arrange for accommodation.

Name and designation	Date of arrival	Mobile Number (WhatsApp)

- b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.
  - c. **The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.**

14. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
15. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
16. The CA to the Registrar General, Gauhati High Court, Guwahati.

**(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)**

  
**REGISTRAR (JUDICIAL)**